

**OFFICE OF THE DISTRICT & SESSIONS JUDGE  
DHALAI JUDICIAL DISTRICT : AMBASSA**

F.2(76)-DJ/D/ABS/Estt./2019-20/ 2461

Dated, Ambassa  
The ~~17~~ <sup>18</sup> February, 2020.

**ADVERTISEMENT**

Applications are invited in prescribed format available in Recruitment link in the Official Website of the District & Sessions Judge, Dhalai Judicial District, Ambassa (<http://districts.ecourts.gov.in/india/tripura/dhalai/recruit>) from the Indian Nationals for filling up the post of Part Time Contingent Worker (Water Carrier) under the Judgeship of the District & Sessions Judge, Dhalai Judicial District.

Name of the Post	<b>Part-Time Contingent Worker (Water Carrier) (02 hours).</b>
Number of vacancies	Total 07 (seven) nos. under the Judgeship of District & Sessions Judge, Dhalai Judicial District. <b>(The posts are purely on contingent basis and the engaged persons will not be entitled for appointment as regular employee in the Ministerial Establishment of the district Courts nor shall any weightage will be given to them when the posts available under the Tripura District Court Ministerial Establishment (Recruitment and conditions of Service) Rules, 2014 are filed up).</b>
Rate of Wages Remuneration	<b>₹ 5,030/-</b> (Five thousand thirty only) per month.
Eligibility	<b>i) Required minimum qualification:-</b> Must have passed Class-VIII examination from any recognized Board/ Institution. <b>ii) Age limit:-</b> Minimum 18 years and maximum 40 years for UR candidates and relaxable by 5 years for SC/ST candidates (as on 01/01/2020).

**Fees:- ₹100/- for UR category and ₹50 for ST/SC/BPL card holders/PH category.**

Candidates will have to undergo Written examination (objective multiple choice) of 25 (twenty five) Marks in 45 (forty five) minutes followed by a Personality test of 05 (five) marks, for selection to the said post, subject to the approval of the Hon'ble High Court of Tripura.

Preference will be given to the candidates being the permanent resident of Dhalai District.

Candidates will be selected strictly on the basis of Merit.

**How to apply**

1. Application in prescribed format addressed to the District & Sessions Judge, Dhalai Judicial District, Ambassa alongwith self attested copies of relevant certificates & testimonials. 03(three) recent self attested passport size coloured photographs alongwith fees in the nature of Indian Postal Order, Payable at Ambassa, in favour of the District & Sessions Judge, Dhalai Judicial District, Ambassa should reach the Office of the undersigned on or before 31/03/2020. Applications may be submitted by hand/post in the Office of the undersigned on all working days between 10:00 am. To 4:00 pm.
2. Belated and incomplete applications will be rejected summarily.
3. The Department shall not be responsible for delayed postal delivery of application beyond the date fixed.
4. Any application by post or hand received after 31/03/2020 shall not be entertained.
5. The venue, date & time of Suitability test shall be notified in due course.
6. No TA/DA shall be paid for attending test for the selection process.



(D.M. Jamatia)

District & Sessions Judge  
Dhalai Judicial District, Ambassa

Application form for the post of Part-Time Contingent worker (Water Carrier) (02 hours)  
under the Judgeship of the District & Sessions Judge, Dhalai Judicial District.

To  
The District & Sessions Judge,  
Dhalai Judicial District, Ambassa.

Affix self attested  
recent passport size  
colour photograph  
(Also provide two  
extra copy of  
photographs). Do not  
staple your  
photographs here.

Subject:- Application for the post of .....

Ref. No:- Your Advertisement No..... dated .....

Sir,

With reference to above, I would like to offer myself as a candidate for the post of .....

..... under the Judgeship of Dhalai Judicial District.

Necessary particulars of my candidature are as follows:-

1	Name of the Post	
2	Name of the applicant (in block letters)	
3	Father's/Mother's/Husband's name	
4	Present address	Vill.:- P.O.:- PIN Code:- P.S.:- Sub-Division:- District:- State:-
5	Permanent address	Vill.:- P.O.:- PIN Code:- P.S.:- Sub-Division:- District:- State:-
6	Date of Birth	____/____/____ (YYYY/DD/MM)
7	Age as on 01/01/2020	
8	Religion	
9	Nationality	
10	Caste status (whether UR/SC/ST)	
11	Educational Qualification	
12	Working experience, if any	
13	Employment Exchange Registration No.	
14	Contact No.	
15	Fees paid	a) Amount paid:- b) I.P.O No.:-

Place:-

Date:-

Signature of the applicant.

Enclosed: Self attested copies of the aforesaid documents including Permanent residence Certificate are annexed herewith in \_\_\_\_\_ sheets of paper.